GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:134 ANSWERED ON:01.08.2011 **EXPORT OF AGRICULTURAL PRODUCTS** Vishwanath Shri katti Ramesh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantum and value of export of agricultural products as against the targets fixed during the last three years, item-wise;
- (b) whether the targets fixed have not been achieved during the above period;
- (c) if so, the reasons therefor;
- (d) whether there has been increase in the import of agricultural products during the said period;and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) The details of export of Agricultural products during the last 3 years are given below:

Values in Rs. Crores

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Commodity Apr-Mar 2008 Apr-Mar 2009 Apr-Mar 2010
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AGRI & ALLIED PRODUCTS

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01) Cereal 14,754.37 15,086.44 14,228.15
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- a) Rice 11,751.80 11,164.40 11,254.90 b) Wheat 0.24 1.46 0.05 c) Others 3,002.33 3,920.58 2,973.19

- 02) Pulses 526.41 540.22 407.35
- 03) Tobacco 1,931.89 3,461.05 4,344.40
- a) Unmanufactured 1,432.80 2,766.27 3,621.44
- b) Manufactured 499.09 694.78 722.96

- 05) Nuts & Seeds 5,021.17 5,728.15 5,773.46
- a) Cashew incl CSNL 2,234.77 2,930.65 2,829.20 b) Sesame & Niger seed 1,732.32 1,558.49 1,518.33
- c) Ground nut 1,054.08 1,239.01 1,425.93
- 06) Oil Meals 8,140.55 10,269.24 7,831.79
- 07) Guergum Meal 1,125.75 1,338.99 1,133.31
- 08) Castor Oil 1,275.72 2,128.72 2,179.28
- 09) Shellac 123.97 103.89 71.3
- 10) Sugar & Mollasses 5,662.77 4,531.44 129.99
- 11) Processed Foods 5,804.40 8,407.19 9,362.79
- a) Fresh Fruits & Vegetables 2,924.47 4,399.39 5,210.80
- b) Fruits/Vgetable seeds 141.96 119.99 145.08 c) Processed & misc processed 2,737.96 3,887.81 4,006.91 items
- 12) Meat & Preparations 3,749.47 5,371.42 6,286.10
- 13) Poultry & Dairy Products 1,389.77 1,543.61 915.47
- 14) Flouriculture Products 340.3 368.81 294.46
- 15) Spirit & Beverages 345.7 554.48 608.48

Data Source: DGCIS

(b-c) Government does not fix targets for export of agricultural products because agricultural policy in India is guided by a number of objectives which include food self sufficiency, ensuring remunerative prices to farmers and easy availability of essential commodities at reasonable prices in the domestic market. Moreover, export of agricultural products depends on a variety of factors including availability of surplus, international demand and supply situation, quality standards and price competitiveness.

(d-e) Yes, Madam. As per DGCl&S, total import of agriculture products covered under H.S. code Nos. 01 to 24, except H.S. Code Nos. 03 (Fish and Crustaceans, Molluscs and other Aquatic Invertebrates) and 16 (preparations of Meat or Fish or of Crustaceans, Molluscs or other Aquatic Invertebrates) during last three years has been Rs.27,146.65 crore in 2007-08, Rs.33,478.39 crore in 2008-09 and Rs.56,606.68 crore in 2009-10.